



No. DJA Trg./JO-23/ASJ & ASJ Elec. 1822/2024/5340

04th October, 2024

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, South-East, Saket
10. The Ld. Principal District & Sessions Judge, North-East, KKD
11. The Ld. Principal District & Sessions Judge, North, Rohini

Sub.: Core Competence Conference for Knowledge, Skill and Perspective Development for ASJs & ASJs (Electricity) on 26th October, 2024.

Respected Madam,

As per the Judicial Education & Training Programmes Calendar 2024, the Delhi Judicial Academy is conducting a 'Core Competence Conference for Knowledge, Skill and Perspective Development' for ASJs & ASJs (Electricity) on 26th October, 2024 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 26th October, 2024 so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 37170 - 37182 /JOTP/Gaz./2024

Dated, Delhi the 07 OCT 2024

Copy of letter no. DJA/Trg./JO-23/ASJ& ASJ (Elec./1822/2024/5340 dated 04th October, 2024, received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, e-sewa kendra, Tis Hazari Court, Delhi.
4. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.

(Mukesh Kumar Gupta)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

**Nomination List for
Core Competence Conference for Knowledge, Skill & Perspective Development
for
ASJs & ASJs (Electricity)
(Full Strength)
on
26th October, 2024**

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Raj Kumar	ASJ	5	Central	THC
2	Mr. Gautam Manan	ASJ	9	West	THC
3	Mr. Sameer Bajpai	ASJ	3	Shahdara	KKD
4	Mr. Pulastya Pramaehala	ASJ	3	North-East	KKD
5	Mr. Devinder Kr. Jangala	ASJ	5	New Delhi	PHC
6	Mr. Ram Lal Meena	Special Judge (Electricity Court)	2	Central	THC
7	Mr. Satish Kumar	ASJ	3	North	Rohini
8	Dr. Hardeep Kaur	ASJ	2	New Delhi	PHC
9	Mr. Anay Shanker	ASJ	4	West	THC
10	Mr. Rakesh Kumar-IV	ASJ (Electricity)	1	Central	THC
11	Mr. Vivek Kr. Guha	ASJ (Electricity)		South	Saket
12	Ms. Sakshi	ASJ	2	North-East	KKD
13	Ms. Kiran Gupta	ASJ	4	New Delhi	PHC
14	Mr. Vishal Singh	ASJ	5	South-East	Saket
15	Ms. Vandana Jam	ASJ	3	South-West	Dwarka
16	Mr. Deepak Wason	ASJ	4	South-West	Dwarka
17	Mr. Vineet Kumar	ASJ (E-Court)	2	Shahdara	KKD
18	Ms. Shivali Sharma	ASJ	3	West	THC
19	Ms. Aparna Swami	ASJ	7	New Delhi	PHC
20	Mr. Jitendra Singh	ASJ (Electricity)		North-West	Rohini
21	Mr. Hemraj	ASJ	8	West	THC
22	Mr. Loyleen	ASJ	3	South-East	Saket
23	Mr. Ajay Singh Shekhawat	ASJ	2	South-West	Dwarka
24	Ms. Gurmohina Kaur	ASJ	5	South-West	Dwarka
25	Mr. Purshotam Pathak	ASJ	5	South	Saket
26	Mr. Rajinder Kumar	ASJ	5	North-West	Rohini
27	Mr. Vipin Kharb	ASJ	7	South-East	Saket
28	Mr. Sushil Anuj Tyagi	ASJ	4	Central	THC
29	Ms. Surabhi Sharma Vats	ASJ	4	Shahdara	KKD
30	Mr. Dheeraj Mor	ASJ	6	New Delhi	PHC
31	Ms. Navreet Budhraj	ASJ	2	South	Saket
32	Ms. Snehal Sharma	ASJ	2	North	Rohini
33	Mr. Kumar Rajat	ASJ	7	Shahdara	KKD
34	Mr. Anand Kumar Meena	ASJ (Electricity)		South-West	Dwarka
35	Ms. Anshu Singh	ASJ	2	West	THC

1374
23413

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
36	Mr. Arvind Bansal	ASJ	5	Shahdara	KKD
37	Mr. Babru Bhan	ASJ	3	North-West	Rohini
38	Mr. Akash Jain	ASJ	4	East	KKD
39	Ms. Shefali Barnala Fandon	ASJ	5	West	THC
40	Mr. Sunil Gupta	ASJ	6	South	Saket
41	Mr. Subhash Kumar Mishra	ASJ	3	East	KKD
42	Mr. Chander Jit Singh	ASJ	3	New Delhi	PHC
43	Mr. Pankaj Arora	ASJ	4	North-East	KKD
44	Mr. Ravindra Kr. Pandey	ASJ	3	South	Saket
45	Mr. Sushil Kumar	ASJ	4	North	Rohini
46	Mr. Abhishek Goyal	ASJ	3	Central	THC
47	Ms. Sheetal Chaudhary Pradhan	ASJ	2	South-East	Saket
48	Mr. Ashish Rastogi	ASJ cum-ASJ (Electricity)	5	East	KKD
49	Mr. Shripal Jain	ASJ	2	Central	THC